

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 106**  
**(IB)-1367/PB/2018**

**IN THE MATTER OF:**

ICICI Bank Ltd.

.... Applicant/petitioner

v.

C & C Construction Ltd.

.... Respondent

**Order under Section 7 of IBC**

**Order delivered on 10.12.2018**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant/petitioner: -

For the Respondent

Mr. Swapnil Gupta, Ms. Ankita Sinha & Ms.  
Neelambika Singh, Advs.

**ORDER**

For order see, C.P. (IB)-1288(PB)/2018.

10.12.2018  
Ritu Sharma